

STATE IN THE MINISTRY OF PARLIAMEN-
TARY AFFAIRS (DR. ABRAR AHMED) (a) A
project for Leprosy Eradication has recently
been approved by the World bank for assistance
of SDR 60 million. The project is not yet effec-
tive, therefore, no aid has been received so far.

(b) and (c) does not arise.

Wage Board for the Journalists

961. SHRI CHHITUBHAI GAMIT:
SHRI SANT RAM SINGLA:
SHRI INDRAJIT GUPTA;
SHRI LOKANATH
CHOUDHURY:

Will the Minister of LABOUR be pleased to
state:

(a) whether the national Union of journalists
demanded immediate constitution of a new Wage
board for working journalists;

(b) whether the National Union of Journal-
ists has also criticised the contract system of
appointment; and

(c) if so, the reaction of the Government
thereto?

THE MINISTER OF STATE OF THE MIN-
ISTRY OF LABOUR (SHRI P. A. SANGMA) (a)
and (b): Yes, Sir.

(c): The matter regarding constitution of
Wage Boards for journalists and other newspa-
pers and news-agency employees is under
consideration of the Government. The issues
related to the contract system of appointment
will be referred to the Wage Boards, as and when
constituted.

[English]

Changes in Garment Quota policy

962. DR. C. SILVERA :

SHRI BAPU HARI CHAURE ;

Will the Minister of TEXTILES be pleased
to state:

(a) whether the Government have appointed
any task force with a view to suggest changes in
garment quota policy; and

(b) if so, the details and objectives thereof?

THE MINISTER OF STATE OF THE MIN-
ISTRY OF TEXTILES (SHRI G. VENKAT
SWAMY) (a) and (b): Government have ap-
pointed a Task Force to make recommenda-
tions for formulation of new long term Export
Entitlement Distribution policies in respect of
Textiles and Garments, including Knitwears,
beginning 1.1.1994.

The terms of reference of the Task Force
are:

(a) To make an evaluation of the working of
the Export Entitlement Distribution Policy for
the past few years in respect of Fabrics, Made-
ups, Yarns, Garments and Knitwear.

(b) To make recommendations to the Gov-
ernment for formulation of the new long term
policies beginning 1.1.1994.

Hijacking of Indian Airlines planes

963. PROF ASHOK ANAND RAO
DESHMUKH:
SHRI CHIRANJILAL SHARMA;
SHRI ANAND RATNA
MAURYA;
SHRI RAM SINGH KASHWAN:

Will the Minister of CIVIL AVIATION AND
TOURISM be pleased to state:

(a) whether only the Indian Airlines planes
have been hijacked in the country during the last
three years;